

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.04.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/8/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. Shanath Kurvan
N.V. Suresh
K. Moolthy

Counsel for - RP
7th Respondent

Counsel for Applicant

R. Sharief Tariq
Member
Vg

ORDER

Counsel for RP present. No representation on behalf of the Respondents, except R7 present in person and R8 is represented by his Counsel, who is formal part. It has been submitted by R7 that, as per the requirement of the IRP, he has already supplied the documents as detailed under para '4' of his counter affidavit; the same has been verified by the RP and found as correct.

However, R7 has undertaken to co-operate with the IRP, as and when, any document is required to be provided.

The Counsel for the Applicant is directed to send a fresh notice to R2, R3, R4 and R5 at their new address and file proof of the same on next date of hearing.

Put up on 21.05.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)